

(9)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/603/(IB)/2017
NAME OF THE PETITIONER(S) : ASSEL RECONSTRUCTION COMPANY (I) LTD
NAME OF THE RESPONDENT(S) : ANANDRAM DEVELOPERS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. PUSHPAMENON
V R. HARI SHANKAR

ANANDRAM DEVELOPERS

[Signature]

2. E. OMPRAKASH -
(Senior Counsel.)

Petitioner / financial Creditors

[Signature]

IB
P. GAYARAJAN
V. M. KANTHIA

ORDER

Counsel for the Financial Creditor present and filed an Application under section 7 of the IBC, 2016 along with the required documents; the copy of which is given to the other side. Counsel for the Corporate Debtor prayed for time for negotiation failing which the Corporate Debtor shall file the reply on or before the next date of hearing. Put up on **26.10.2017 at 10.30 A.M.**

-sd-
MEMBER (TECHNICAL)
ghk

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MEMBER (JUDICIAL)